

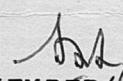
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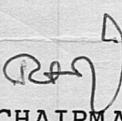
HON.MR.JUSTICE S.R.SINGH,V.C.

HON.MR.S.C.CHAUBE, MEMBER(A)

Shri R.C.Pathak, learned counsel for the applicant states that the original application has been rendered infructuous and is liable to be dismissed as such. He has also moved an application in this behalf.

Accordingly, on the basis of the statement made by Shri R.C.Pathak, learned counsel for the applicant, this OA is dismissed as infructuous.


MEMBER (A)


VICE CHAIRMAN

Uv/